

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

IA 113/2016 IN CP -15/241-242/(MB)/2016

CORAM : SHRI B.S.V. PRKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.7.2018**

NAME OF THE PARTIES: **URBAN INFRASTRUCTURE TRUSTEE LTD.  
& ORS.**

**v/s.**

**NEELKANTH TOWNSHIP & CONSTRUCTION  
PVT.LTD.**

SECTION OF THE COMPANIES ACT: Section 241-242 of Companies Act,  
2013

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ORDER

18. IA 113/2016 IN CP -15/241-242/(MB)/2016

At request, list this matter on 04.9.2018.

Sdl-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR  
Member (Judicial)